

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 1144 of 2016

A K Jha @ Arun Kumar Jha ... Appellant  
Versus  
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. A.K. Sahani , Adv.  
For the CBI : Mr. B.K. Prasad, Adv.

03 / 09.07.2020

Heard the parties through Video Conferencing.  
Learned counsel for the appellant prays for time.  
Prayer for time is allowed as the last chance.  
List this appeal after eight weeks.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-